

**CAUSE LIST OF THE COURT OF SRI VINAYAK
MAYANNAVAR. PRL. CIVIL JUDGE AND JMFC., HOSAKOTE
FOR THE DAY 09.09.2020 at 2.45 PM**

HEARING

1. Cr. 192/2020 HPS
2. CC 1618/2014
3. CC 1620/2014
4. CC 61/2015
5. CC 1099/2020
6. OS 90/2017
7. OS 182/2017
8. OS 224/2017
9. OS 152/2018
10. OS 272/2018
11. OS 48/2019
12. OS 248/2019
13. OS 298/19
14. OS 306/2019
15. OS 168/2020

Hosakote

Dated: - 08.09.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 09.09.2020

MORNING SESSION	AFTERNOON SESSION
HEARING	HEARING
1. OS 247/2018	11. CC 778/2009
2. OS 153/2020	12. CC 762/2009
3. OS 203/2020	13. CC 201/2010
4. CrI.Misc. 183/2020	14. CC 128/2012
5. CC 199/2004	15. OS 293/2019
6. CC 481/2009	16. OS 80/2020
7. CC 659/2009	17. OS 81/2020
8. CC 771/2009	18. OS 82/2020
ARGUMENTS	19. OS 113/2020
9. CC 1109/2012	20. OS 115/2020
10. CC 1085/2011	

Hosakote
Dated: - 08.09.2020
Note:

Girish
08/09/2020
Addl. Civil Judge & JMFC.,

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